NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2018

NAME OF THE PETITIONER

: OM KRIYA IT SOLUTION PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

12 VENUE AT AS AMY

2. B. Sarathbahu

PARTNER

RITS & AJSOCIATES

C.A FIRM

B. Gabre

B. Jahr

ORDER

Representative for the Applicant present. Counsel for RoC present. Counsel for RoC has also filed the objections which is a routine submission. Counsel for RoC is directed to file detailed objections. Put up on 20.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk